

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 117(ND)/2017

IN THE MATTER OF:

M/s. Anuj Aggarwal

.....PETITIONER

Vs.

M/s Crux Consultants Pvt. Ltd. &ors.

.....RESPONDANT

SECTION:

Under Section 241-242

Order delivered on 07.07.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the Petitioner

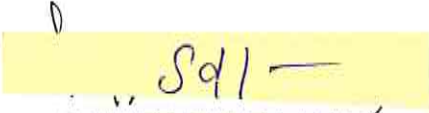
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For the Respondent 1 to 3

:- Mr. Anil Kumar Aggarwal

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 25th July, 2017.


R. VARADHARAJAN
MEMBER (JUDICIAL)


(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Deepak (07.07.2017)